

ITEM NO.801
(MENTIONING)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 5345/2013

M/S SHEETALA BARA LALAPUR CHANDMORI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-02-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mrs. Yugandhara Pawar Jha, AOR (Mentioned by)

For Respondent(s) Mr. Kamlendra Mishra, AOR

UPON being mentioned the Court made the following
O R D E R

List on 24th April, 2024.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)